## THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION NO. 59**

Dated Guwahati, the 3<sup>rd</sup> November, 2015

It is for information to all concerned that the Order No. 35 dated 21<sup>st</sup> July, 2015 in respect of filing of Public Interest Litigation (PIL) before the Outlying Benches of this Hon'ble Court stands withdrawn with immediate effect.

Further, the Order No. 15 dated 14<sup>th</sup> March, 2013 in respect of filing of Public Interest Litigation (PIL) before the Outlying Benches of this Hon'ble Court is restored with immediate effect.

By Order,

Sd/- H.K. Sarma,

## **REGISTRAR GENERAL**

Memo No.HC.III-23/2013/ 2920-2935 /G, dated 3<sup>rd</sup> November, 2015 Copy to:

1. The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati. 2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. 3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. 4. The Joint Registrar ( \_\_ \_\_\_\_\_), Gauhati High Court, Guwahati. 5. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. 6. The Secretary General, Gauhati High Court Bar Association, Guwahati. 7. The General Secretary, Gauhati High Court Advocates' Association, Guwahati 8. The General Secretary, Gauhati High Court Bar Association, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun. 10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati. 11. The Asstt. Registrar ( \_ \_\_\_\_), Gauhati High Court, Guwahati. 12. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of Gauhati High Court. 13. The P.S. to Hon'ble Mr/Mrs./Dr.(Mrs.) Justice \_\_\_\_\_, Gauhati High Court, Guwahati. 14. The AO(J) (\_ \_\_), Gauhati High Court, Guwahati.

15. The Court Officer No.1, Gauhati High Court, Guwahati.

16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERA

Dr. (17